

[*English*]

I remember faces; I remember names; and I know what I have done.

(*Interruptions*)

SHRIMATI JAYANTI PATNAIK :
Sir, the infra-structural development in Tribal Areas is a very important aspect of the poverty-alleviation programme. What steps are taken by the Government of India to improve this facility with the central assistance ?

DR. RAJENDRA KUMARI BAJPAI :
The Tribal Sub-Plan has been prepared to do work under the tribal areas so that the economic problems of the tribals can be improved. The problems of tribal development have been divided into various parts. Where the tribal population is concentrated, there, the TD (Tribal Development) Block is carved out. The other one is MADA (Modified Area Development Approach). And the third is the scattered area where the tribal population is scattered. Under these schemes, tribal economic development work is going on all over India. Where concentration of tribal population is there, there this Special Tribal Development Plan is working.

WRITTEN ANSWERS TO QUESTIONS

[*English*]

Central Assistance to Combat Extremist Activity in Andhra Pradesh and Maharashtra

*874. SHRI R. S. MANE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government are aware of the increasing extremist activity on the areas bordering Andhra Pradesh and Maharashtra;

(b) whether it is a fact that Andhra Pradesh has requested for Central assistance to combat extremist violence in such areas;

(c) whether such a request is still pending; and

(d) the steps being taken to combat such violent and disruptive activity on the Andhra-Maharashtra border ?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND HOME AFFAIRS (SHRI P. V. NARASIMHA RAO) : (a) Yes, Sir.

(b) and (c). In September 1985, Government of Andhra Pradesh had requested for deployment of 4 Battalions of CRPF. However, taking into account the overall deployment of CRPF, it had not been possible to make available the force. The State Government was, however, advised to seek assistance from the neighbouring States.

(d) The concerned State Governments have taken various steps, including deployment of additional police force in the border areas, more effective co-operation and coordination between police forces and police agencies, etc.

Grant of Freedom Fighters Pension to Undeserving Persons

*875. SHRI VAKKOM PURUSHOTHAMAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government are aware that even some of those persons, who opposed the freedom struggle are getting freedom fighters pension; and

(b) whether Government propose to take effective steps to scrutinize all the existing cases of freedom fighters pensions and cancel those pensions given to undeserving persons ?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND HOME AFFAIRS (SHRI P.V. NARASIMHA RAO) : (a) and (b). Every effort is made to sanction pension only to genuine freedom fighters. Pension is sanctioned after proper verification of the claim and careful scrutiny of the documents submitted by the freedom fighters. The verification is generally done by the State Governments, Assistance of Advisory Committees consisting of prominent freedom fighters of the area is also taken by State Governments where necessary.